

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/8530/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the th 12 October, 2023.

Sub:- **Casual leave.**

Ref:- Letter No. DJG/5041 Dated 11.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 12.10.2023 and 13.10.2023, alongwith, station leave permission, from the morning of 12.10.2023, till the morning of 14.10.2023** in continuity with station leave permission till the morning of 30.10.2023 as per letter No. HC.VII-38/2022/8352/A dated 28th September, 2023. The next senior most Judicial Officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/8531/A, dated , 12-10-23

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)